



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.09.2023

### NOTICE

Please take notice that the following matter listed in Court-III on 18.09.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 43 of 2019  (PH)	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar	Niti Richhariya

By order of Hon'ble Chairperson

-Sd/-

Registrar